

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RRP housing Pvt Ltd Date of Commencement of Liquidation: 23-04-2019; List of Stakeholders as on Date: 13-04-2024; Name of IP: Ms. Priya S. Anand; Process Number: 1; Last 5 digit of registration number: 10744

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		400000		400000				NA
2	Liquidation costs incurred till date		2126270		2126270				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	164	536377599	164	529660715		6716884		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2311015	1	2311015		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		165	541214884	165	534498000	0	6716884	0	